

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA

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OA. 350/102/2019

Date of order: 15.07.2019

Present : Hon'ble Ms. Bidisha Banerjee, Judicial Member

Jhumur Nath, wife of Tapan Nath,
presently residing at Ramkrishna
Mandirpara, P.O. Jagacha, P.S.
Satragachi, Howrah- 711111.

.....Applicant

-versus-

1. Union of India, through the General
Manager, Eastern Railways,
Ministry of Railways, 17, N.S. Road,
Fairley Place, BBD Bag, Kolkata-
700 001.

2. The Railway Recruitment Cell, 56,
C.R. Avenue, Kolkata- 700012.

The General Manager, Eastern
Railways, 17, N.S. Road, Fairley
Place, BBD Bag, Kolkata- 700 001.

.....Respondents.

For the Applicant : None

For the Respondents : Mr. K. Sarkar, Standing Counsel

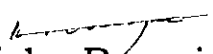
ORDER (Oral)

Per Ms. Bidisha Banerjee, JM:

Since the applicant has made an innocuous prayer in the
OA to seek consideration of demand justice dated 28.11.2018, let
the same be considered and disposed of by an Appropriate

Authority within a period of 2 months and communicate the outcome to the applicant forthwith.

2. Thus the OA is disposed of. No costs.


(Bidisha Banerjee)
Member (J)

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